

some companies like M/s. ITC Limited, M/s. Hindusthan Aluminium Limited, M/s. Glaxo Lab. Limited have imported old machines and spare parts and misused the licences issued to them during last one year; and

(b) if so, the names of companies who have misused import licences?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAMUNSI): (a) Import statistics are not maintained firm-wise. However, no misuse of import licence issued to M/s ITC Ltd., M/s Hindustan Aluminium Ltd. and M/s Glaxo Lab. Ltd. during last one year has so far come to the notice of CCI&E, New Delhi.

(b) Does not arise.

Iron Ore Export to Japan

3859. SHRI YASHWANTRAO GADAKH PATIL: Will the Minister of COMMERCE be pleased to state:

(a) the quantity and value of iron ore exported to Japan during 1987-88 and how do these compare with the figures for the corresponding period last year;

(b) whether Japan has proposed a reduction in the price from April 88;

(c) if so, the details thereof; and

(d) the measures taken to explore new markets for exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAMUNSI): (a) 128.41 lakh tonnes of iron ore valued at Rs.234.59 crores has been exported to Japan during April-January 1987-88, which is lower than exports to Japan in the corresponding period of the previous year.

(b) and (c). Yes, Sir. It has asked for a price cut of 4% in iron ore fines and also lump from Goa.

(d) Following steps have been taken to increase exports of iron ore.

- (i) Tying up export sales on long term basis through signing of long term agreements with major buyers of iron ore;
- (ii) Effective marketing strategy in the negotiations to increase exports in terms of quantities in the main markets of Japan, South Korea etc.
- (iii) Diversification of iron ore exports to new markets in Middle East, China and Turkey;
- (iv) Provision of incentive by way of marginal discount in iron ore prices to induce major buyers to increase the off-take through Paradip Port.
- (v) Formulation of plans for expanding port capacities to receive large-size vessels at Madras, Vizag and Paradip Ports, increase in rail capacities to enhance availability of iron ore.
- (vi) Extension of benefits of 100% export oriented units scheme to mining industry by the Government.

Cases of Corruption in Financial Dealings by Public Servants

3860. SHRI VIJAY KUMAR MISHRA:
DR. A.K. PATEL:

Will the Minister of FINANCE be pleased to state:

(a) whether the cases reported to CBI and other departments of Government (including public sector employees) about corruption in financial dealings have increased during 1987;

(b) if so, the number of such cases being sent for prosecution in 1987;

(c) whether a case against Chairman-cum-Managing Director of Punjab and Sind Bank referred to NOIDA Police has been completed; and

(d) if so, what further action has been taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The CBI has reported that during the years 1986 and 1987, it had registered 1301 and 1295 cases, out of which 702 and 825 cases were of bribery, corruption and misappropriation, respectively. The CBI has also intimated that in 1987, it had finalised investigations in 1338 cases of all types, including bribery, corruption and misappropriation. Out of the cases finalised, 611 cases were sent for prosecution.

(c) and (d). Government of Uttar Pradesh has been requested for information but a reply in the matter has not so far been received from the State Government. However, Punjab & Sind Bank has reported that its Chairman and Managing Director has never been approached by the NOIDA Police.

Wholesale and Consumer Price Index

3861. SHRI VIRDHI CHANDER JAIN:
SHRI S.B.SIDNAL:
SHRI G.S. BASAVARAJU:

Will the Minister of FINANCE be pleased to state:

(a) the wholesale price index on the first day of each quarter during the current fi-

nancial year and the corresponding figures for the previous five financial years;

(b) the All India Consumer Price index on the first day of every quarter during the current financial year and the corresponding figures for the previous five financial years;

(c) the annual rates of inflation as measured with reference to the two indices as on 1 April, 1 July, and 1 October, 1987 and 1 January, 1988; and

(d) the specific steps taken or are proposed to be taken by Government to control the rate of inflation?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):(a) to (c). The requisite information is given in the statement below.

(d) The specific measures taken by the Government to keep the price rise under check include enhanced distribution of foodgrains through Public Distribution System (PDS); Strengthening of PDS with the opening of additional outlets; import of essential commodities like pulses; edible oils & sugar; strict economy in government expenditure; mopping up of excess liquidity in the economy by raising Cash Reserve Ratio; and Statutory Liquidity Ratio; imposition of selective credit controls and intensive action against hoarders and profiteers. Prices are closely being monitored at various levels to facilitate prompt action.

STATEMENT

(a)

Wholesale Price Index (1971-72 = 100)

	<u>1987-88</u>		<u>1986-87</u>		<u>1985-86</u>
28.3.1987	378.2	29.3.1986	359.3	30.3.1985	346.3
27.5.1987	396.2	28.6.1986	374.5	29.6.1985	358.6
26.9.1987	408.0	27.9.1986	383.2	28.9.1985	357.2
26.12.1987	413.1	27.12.1986	378.3	28.12.1985	356.3